

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 15.09.2022**

**Misc. Application No. 1033 of 2022**  
**In**  
**Appeal No. 575 of 2021**

IL & FS Securities Services Limited ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Pradeep Sancheti, Senior Advocate with Mr. Shrey Sancheti, Ms. Drishti Das and Ms. Roma Bhojani, Advocates i/b Cyril Amarchand Mangaldas for the Appellant.

**ORDER:**

1. Let the application for restoration of the appeal be listed for consideration on Monday i.e. on September 19, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M.T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

15.09.2022  
msb